				(=) (						
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	5764923080	11	5554874150	47.36	0	0	210048930	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	6344632802	4	6038187765	51.48	0	0	306445037	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	2304	370798570	1300	107077183	0.91	0	17196479	246524908	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	2024926	0	0	0.00	0	0	2024926	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	269	616381792	68	29117952	0.25	0	7019595	580244244	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		2594	13098761170	1383	11729257050	100.00	0	24216074	1345288045	